

National Company Law Tribunal

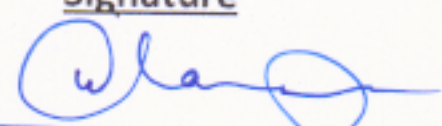

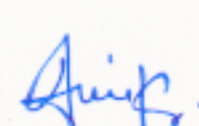
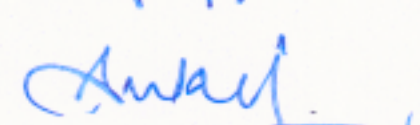
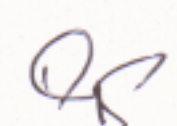
Allahabad Bench

CP NO. 11/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE COMPANY: *Sunayam Ksheer Producer Co. Ltd*

SECTION OF THE COMPANIES ACT/I & B CODE: *241/241 of the companies Act, 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	UDAI CHANDANI	ADV	PETITIONER	
2.	S.K. GUPTA	PCS	Resp.	
3.	ANIL KUMAR	PCS	"	
4.	Ankit K. Singh	PCS	Resp.	
5.	K.D. Vyas proxy for Pradeep Sisodia	Adv.	CGSC	

CP No. 11/ALD/2017

Sh. Uday Chandani alongwith Sh. Saurabh Adhikari, Advocate for the petitioner. Sh. S.K Gupta, PCS for the respondent and Sh. Krishna Dev Vyas proxy for Pradeep Singh Sisodia CGSC.

He seeks time to file a memo to adopt/endorse the view/stand as taken by the ROC in its report. Hence, the time is granted.

The matter be listed on 22<sup>nd</sup> December, 2017.

